

**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.20/2020

Wednesday, this the 17<sup>th</sup> day of June, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Dr. Bilal Ahmad Pahalan, aged 40 years  
s/o Ghulam Hassan Pahalwan  
r/o Chandigram, Pahalgam, Anantnag  
At present Hutmura, Near Grid Station  
Anantnag, Kashmir

..Applicant  
(Mr. M Y Bhat, Advocate)

Versus

1. Union Territory of J & K through  
Financial Commissioner cum Secretary to Govt.  
Health and Medical Education Department  
Civil Secretariat, Jammu/Srinagar
2. Principal, Govt. Medical College  
Anantnag, Camp Office, MMAB District  
Hospital Anantnag

..Respondents  
(Mr. Amit Gupta, Additional Advocate General)

**O R D E R (ORAL)**

**Dr. Bhagwan Sahai, Member (A):**

The applicant requests for withdrawal of the O.A. Request allowed. The O.A. is dismissed as withdrawn.

**( Rakesh Sagar Jain )  
Member (J)**

**( Dr. Bhagwan Sahai )  
Member (A)**

June 17, 2020  
/sunil/